

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**ORDER**

Imphal, the 27<sup>th</sup> March, 2021

No. HCM/MJS/T-1/92-Estt./87880 : The High Court of Manipur is pleased to order the posting of the following Manipur Judicial Service Grade-III Officers, who have been appointed on temporary basis vide Order No. 4/26/2020-Judl/L Dated 11<sup>th</sup> February, 2021 of the Secretary(Law), Govt. of Manipur, with retrospective effect from the date of their joining service i.e. from the forenoon of 12<sup>th</sup> February, 2021 as under:

	<b>Name of the MJS Officer</b>	<b>Place of Posting</b>
1	Km. Sarungbam Mangaleibi Devi	Civil Judge(Jr. Divn)-Cum-JMFC, Churachandpur
2	Km. Ningombam Sofiarani Devi	Civil Judge(Jr. Divn)-Cum-JMFC, Kangpokpi
3	Km. Kshetrimayum Maheta Devi	Civil Judge(Jr. Divn)-Cum-JMFC, Mao
4	Shri Leonid Ahanthem	Civil Judge(Jr. Divn)-Cum-JMFC, Noney
5	Shri Bonny Laishram	Civil Judge(Jr. Divn)-Cum-JMFC, Kakching
6	Km. Nemkholam Lhungdim	Civil Judge(Jr. Divn)-Cum-JMFC, Kamjong
7	Shri Robert Lhungdim	Deputy Registrar(Judicial), High Court of Manipur
8	Shri Phungreishung PA	Administrative Officer, District & Sessions Court, Imphal East

As  
Km. Sarungbam Mangaleibi Devi shall take charge from the Civil Judge(Sr.Divn)/Chief Judicial Magistrate, Churachandpur who is In-charge of Civil Judge(Jr. Divn)-Cum-JMFC, Churachandpur.

Km. Ningombam Sofiarani Devi shall take charge from the Civil Judge(Sr.Divn)/Chief Judicial Magistrate, Senapati who is In-charge of Civil Judge(Jr.Divn)-Cum-JMFC, Kangpokpi.

Shri Robert Lhungdim shall take charge from Joint Registrar (Judicial ) who is In-Charge of Deputy Registrar( Judicial).

Shri Phungreishung PA shall take charge from Civil Judge (Jr.Divn)-Cum-JMFC, Imphal East who is In-Charge, Administrative Officer, District & Sessions Court, Imphal East.

The above officers are directed to join their respective place of posting immediately on releasing from the Manipur Judicial Academy, Mantripukhri after completion of their induction training programme.

Till then, the In-charge Judges/Officers will continue to hold the additional charges of the courts/offices mentioned at Sl. No. 1, 2, 7 & 8.

Officers at Sl. No. 3, 4, 5 & 6 shall take self charges and report to their respective District & Sessions Judges at Senapati, Imphal West, Thoubal and Ukhrul on completion of training.

By Order, etc.

*A. Guneshwar Sharma*  
 (A. Guneshwar Sharma)  
 REGISTRAR GENERAL  
 HIGH COURT OF MANIPUR

Copy to:

1. The Accountant General (A & E) Manipur, Imphal.
2. The Secretary (Law), Government of Manipur.
3. All the District & Sessions Judges/ Presiding Officers/Addl. District & Sessions Judges.
4. Member Secretary, MASLSA.
5. The Registrar (Judl)/Registrar (Vigilance)/(Adm./PM&P), High Court of Manipur.
6. The CPC, High Court of Manipur for uploading on the website.
7. The Director, Management Information System (MIS), Govt. of Manipur.
8. The Joint Director, Manipur Judicial Academy.
9. The Joint Registrar (Judl. & Bench)/(Admn./PM/P), High Court of Manipur.
10. All the Chief Judicial Magistrates/ Civil Judges(Senior Division).
11. All the Deputy Registrars, High Court of Manipur.
12. Person Concerned.
13. The Principal Secretary to Hon'ble Chief Justice, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir.
15. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
16. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
17. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
18. The Private Secretary to the Director, Manipur Judicial Academy.
19. The Private Secretary to Registrar General, High Court of Manipur.
20. The Superintendent (Esst.-II), High Court of Manipur.
21. The Guard File/ Notice Board.